

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2854
ANSWERED ON 5TH DECEMBER, 2019

OPERATION OF TOLL PLAZAS BY PRIVATE COMPANIES

2854. SHRIMATI SANDHYA RAY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the salient terms and conditions under which the concerned private company has been operating at Sainya, Muraina, Mehra toll plazas at National Highway No. 3 for 9 years;
- (b) whether it has come to notice that these companies collect toll tax but do not comply with the rules while operating their services and if so, the reaction of the Government thereto;
- (c) whether the officials of the National Highways Authority of India do not take proper and suitable action in this regard and if so, the reaction of the Government thereto; and
- (d) the remedial measures being taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The toll plazas at Jajau (Sainya), Choudha (Morena) & Mehra are being operated by Concessionaire M/s Agra-Gwalior Pathways Pvt. Ltd. under Operate-Maintain and Transfer (OMT) contract agreement dated 28.10.2014.
- (b) to (d) No Sir, the Concessionaire is collecting user fee as per the terms and conditions of the contract agreement.
